

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 137
217/241-242/PB/2018

IN THE MATTER OF:

| | | |
|-------------------------------------|-----|----------------------|
| Sanjay Aggarwal | ... | Applicant/Petitioner |
| Vs | | |
| Celebration City Projects Pvt. Ltd. | ... | Respondent |

Order under Section 241-242.

Order delivered on 03.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Intervenor: Ms. Isha Bhalla, Adv. for the Intervenor Sanjay Aggarwal

ORDER

List the matter for hearing on 08.03.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)